

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM**

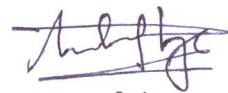
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

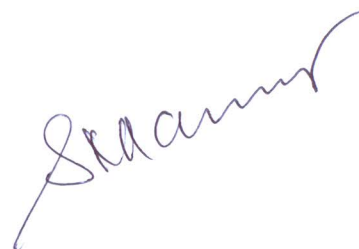
1) Archana for
Thiriyambale Kannan

Counsel for
R2 & R3



2. S. Manjula Devi, Adv
For Adv. Vidhya Shankar
CBE.

For petitioner



ORDER

Ms S Manjula Devi, counsel for petitioner present. Ms Archana, counsel for R2 & R3 present. No representation on behalf of R4. Time extended at their request for submitting final arguments. Put up on **13/3/2017** at **10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)